

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 799
TO BE ANSWERED ON 26TH JULY, 2024**

HEALTH AND WELLNESS CENTRE UNDER PM-JAY

799. SMT. PRATIMA MONDAL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) the steps taken/to be taken by the Government to ensure that the hospitals empaneled under the Pradhan Mantri Jan Arogya Yojana (PM-JAY) are admitting as many patients as the Government hospitals do;

(b) whether every health and wellness centre under the National Health Policy is providing all the services such as yoga, oral care, palliative care, screening for mental health, or basic management of non-communicable diseases as envisaged in the guidelines for such centres;

(c) if so, the details thereof; and

(d) the details of the expenditure incurred by patients in India as against the Health expenditure in countries like Ghana, Bhutan, Indonesia, Maldives and Sri Lanka?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI PRATAPRAO JADHAV)**

(a): As on 30.06.2024, a total number of 7.37 crore hospital admissions worth Rs. one lakh crore have been authorized under the scheme through a network of 29,281 empanelled health care providers including over 12,625 private hospitals.

The scheme is completely paperless and cashless and the eligible beneficiaries can walk into any empanelled hospitals (public/private) to avail healthcare services. The scheme has put in place a three-tier grievance redressal system at District, State and National level to resolve the issues faced by beneficiaries in utilizing healthcare services under the scheme. Beneficiaries may file their grievance using different mediums including web-based portal, Call Center (14555), email, letter etc. Grievances related to delay or denial of treatment are of highest priority and are resolved within defined turn-around time. Further, penal action is taken against erring hospitals.

In order to further improve the participation of hospitals, following actions have been taken:

- i. Health benefit package revised with increased number of procedures (1949) and rates have been increased for 350 packages with addition of new packages.
- ii. Claim settlement is monitored at the highest level and it is being ensured that claim is settled within defined turnaround time.
- iii. Virtual and physical capacity building of hospitals are undertaken.
- iv. A hospital-specific call center (14413) has been set-up to address the concerns of hospitals on a real-time basis.
- v. District Implementation Units (DIUs) have been set-up to regularly visit empanelled hospitals to understand the issues faced by beneficiaries and hospitals.

(b) and (c): Ayushman Arogya Mandir (erstwhile Health and Wellness Centres) provides services such as Yoga, Oral Care, Palliative care, screening of mental health or basic management of non-communicable diseases. The details of the roll-out status are at **Annexure-I**.

Population based prevention and control, screening and management initiative for common NCDs (Diabetes, Hypertension and Cancer viz. Oral, Breast and Cervical) is implemented as a part of comprehensive primary health care under Ayushman Arogya Mandir in National Health Mission (NHM). Under this initiative, persons more than 30 years of age are targeted.

Government of India has also initiated National Programme for Palliative care (NPPC) during 12th five years plan to provide rehabilitative, palliative and supportive care in the terminal cases of diseases like Cancer, AIDS, etc. The aim of the programme is to make available and accessible of palliative care as an integral part of health care at all levels, in alignment with the community requirements. Palliative care is functional in 493 Districts.

State/UT-wise details of State Program Implementation Plan (SPIP) Approvals and Expenditure for Non-Communicable Diseases under National Health Mission for the FY 2021-22 to FY 2023-24 are at **Annexure-II**.

(d): The information is not being maintained centrally.

The details of the roll-out status:

Number of screenings of NCDs (as on 20.07.2024):

Screenings of NCD	Numbers
Hypertension Screening	73,79,81,502
Diabetes Screening	64,46,15,601
Oral Cancer Screening	42,98,33,384
Breast Cancer Screening	19,24,48,410
Cervical Cancer Screening	12,70,84,866

Roll-out of expanded services package (as on 20.07.2024):

Expanded Package	Number of facilities which have rolled out the expanded package
Oral care	142985
ENT care	141479
EYE care	141362
Mental Health	140682
Palliative Care	138943
Elderly Care	138967
Emergency Medical Care	136846

Wellness activities conducted (as on 20.07.2024):

Wellness sessions conducted	3,72,07,673
Total participants of Wellness session	49,34,36,714

Source: Ayushman Arogya Mandir Portal

State/UT-wise details of SPIP Approval and Expenditure for Non Communicable Diseases under
National Health Mission for the FY 2021-22 to FY 2023-24

(Rupees in lakh)

S. No.	State / UT	2021-22		2022-23		2023-24	
		SPIP Approval	Expenditure	SPIP Approval	Expenditure	SPIP Approval	Expenditure
1	Andaman and Nicobar Islands	177.53	34.07	164.40	19.48	162.71	35.75
2	Andhra Pradesh	25,043.13	12,278.87	23,306.35	11,070.42	22,521.42	18,486.57
3	Arunachal Pradesh	1,317.25	1,839.79	3,079.16	1,609.85	3,928.70	1,967.72
4	Assam	5,331.27	3,340.75	5,861.30	4,071.49	5,276.35	4,398.67
5	Bihar	8,756.84	3,131.30	16,519.72	8,678.85	15,855.14	11,189.62
6	Chandigarh	124.44	13.60	97.87	16.29	78.37	23.21
7	Chattisgarh	8,063.82	4,355.97	9,690.78	6,889.30	8,929.36	5,256.15
8	Dadra & Nagar Haveli						
	Daman & Diu	23.35	76.17	156.30	23.66	131.29	51.53
9	Delhi	3,142.68	532.34	2,651.28	696.03	2,670.88	1,075.95
10	Goa	1,772.37	593.80	1,802.07	1,393.74	1,773.27	1,218.65
11	Gujarat	11,170.37	6,511.48	15,383.72	8,742.28	14,752.06	16,776.91
12	Haryana	4,005.80	1,494.88	2,425.75	2,015.37	2,260.21	2,135.63
13	Himachal Pradesh	2,967.83	2,441.94	2,432.30	577.17	2,500.10	1,162.25
14	Jammu & Kashmir	6,076.21	2,489.02	2,377.47	664.68	3,341.86	471.04
15	Jharkhand	6,305.82	3,060.72	7,155.96	3,247.14	7,049.87	4,286.15
16	Karnataka	16,424.24	10,271.57	23,117.58	10,733.75	16,915.45	12,069.94
17	Kerala	10,460.64	3,956.19	14,818.19	4,911.69	11,161.28	3,562.33
18	Ladakh	525.40	356.18	895.01	516.62	675.29	368.05
19	Lakshadweep	147.64	12.20	144.13	23.36	197.37	19.09
20	Madhya Pradesh	14,492.06	11,425.80	15,525.85	11,081.55	14,012.42	9,520.97
21	Maharashtra	6,660.59	13,858.32	15,485.37	4,351.92	14,862.44	5,669.24
22	Manipur	3,891.29	297.83	2,807.45	912.57	2,575.04	1,014.75

23	Meghalaya	1,729.16	1,039.60	1,176.62	1,056.66	976.62	910.64
24	Mizoram	870.15	659.39	652.25	188.28	668.03	361.50
25	Nagaland	1,622.44	1,064.54	1,157.14	325.73	1,138.49	479.08
26	Odisha	8,169.66	6,151.41	17,097.27	8,454.00	14,680.03	10,412.86
27	Puducherry	928.80	294.59	553.51	231.96	701.39	356.81
28	Punjab	2,474.65	828.09	3,858.61	943.76	4,160.09	4,160.09
29	Rajasthan	16,994.37	7,701.23	31,733.90	5,560.05	31,733.90	5,722.89
30	Sikkim	761.58	126.73	445.60	231.32	394.82	240.99
31	Tamil Nadu	30,004.46	11,414.23	20,013.03	10,926.37	29,763.60	10,107.03
32	Telangana	7,905.52	7,038.82	8,710.67	6,740.14	8,428.96	429.33
33	Tripura	1,170.53	868.67	1,738.54	610.58	1,868.09	759.83
34	Uttar Pradesh	35,020.56	13,374.34	43,522.78	19,569.64	62,173.26	21,925.15
35	Uttarakhand	1,650.14	2,163.86	3,062.42	1,089.18	2,740.83	1,599.72
36	West Bengal	15,380.85	10,061.98	17,184.69	16,036.74	20,153.84	13,426.19

Note:

1. The above data is as per available Financial Management Reports submitted by the States/UTs.
2. Expenditure includes expenditure against Central Releases, State Releases & unspent balances at the beginning of the year. Expenditure is as per FMRs submitted by States/UTs and is provisional.